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Before the Hon'ble National Green Tribunal,
Principal Bench, New Delhi

Original application no. 606 of 2022
(I.A. No.813 of 2023)

Public Action Committee

....Applicant

Versus

State of Punjab & others

.....Respondents

Affidavit of Rajesh Dhiman, IAS, Deputy Commissioner,
Ferozepur on behalf of respondent no. 1 & 6 in compliance to
orders dated 19.12.2023

Respectfully showeth;

I, the above named deponent, do hereby solemnly affirm and declare as
under:-

1. That the aforesaid OA no. 606 of 2022 is pending before the Hon'ble
Tribunal and is now fixed for 16.01.2024.
2. That the Hon'ble National Green Tribunal has passed an Order dated
19.12.2023 and directed respondent no. 1, 4 and 6 to file their response to
IA no. 813 of 2023 qua the prayer made by respondent no. 7 in the
application to ensure that no obstruction is caused and all support is
provided to NEERI or any other agency/organization appointed by the
Hon'ble Tribunal or other Statutory Authorities for conducting inspection
and independently take samples from the industry or the surrounding areas
in question. Relevant part of the orders is reproduced as under:-

*"Issuance of directions to the original applicants/District
Magistrate, Ferozepur to ensure that no obstruction is caused and
all support is provided to NEERI or any other agency/organization
appointed by this Tribunal or other statutory authorities for
conducting inspection and independently take samples from the
industry or the surrounding areas in question."*

3. That in compliance to the aforesaid order, it is most respectfully
submitted that answering deponent being the Deputy Commissioner,
Ferozepur has sent written intimation vide letter no. 2104 dated

23.10.2023 to the Senior Superintendent of Police, Ferozepur by making reference of the visit of officials of National Environment Engineering Research Institute (NEERI), Nagpur and for providing necessary security on that occasion. The District Administration Ferozepur earlier also, provided sufficient security to the concerned officials, who visited the factory premises from time to time as per the lawful orders padded by the Hon'ble Court.

The District Administration Ferozepur will provide necessary arrangements/support and security to NEERI or any other agency/organization appointed by the Hon'ble Tribunal or other Statutory Authorities for conducting inspection and independently takes samples from the industry or the surrounding areas in question.

Hence, the present affidavit is being submitted in compliance to the order dated 19.12.2023 by the Hon'ble Tribunal.

Place: Ferozepur
Dated : 11.01.2024


Rajesh Dhiman, IAS,
Deputy Commissioner,
Ferozepur

Verification:

Verified that the contents of the para no. 1 to 3 of the affidavit are true and correct to my knowledge and as per information derived from the official record. No part of it is false and nothing has been concealed therein.

Place: Ferozepur
Dated : 11.01.2024


Rajesh Dhiman, IAS,
Deputy Commissioner,
Ferozepur